(To be Published in the Gazette of India Extraordinary Part – 1, Section – 1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

New Delhi: Dated 26 October, 2020

Subject: Extension of time period for import of tur during the fiscal year 2020-21.


2. The quota of 4 lakh MT of Tur was allocated equally, or for the quantity applied, whichever is lower, only amongst the eligible and verified applicants and validity of the license issued for import of tur was up till 15.11.2020.

3. It has now been decided to extend the validity of license for import of tur from 15.11.2020 till 31.12.2020 and the cut-off date for ICLC for import of tur shall accordingly be 31.12.2020.

4. Eligible and verified applicants who have been issued licenses will have to ensure that their import consignments of tur reach the Indian ports on or before 31.12.2020. Any request for extension of time will not be entertained.

(Amit Yadav)
Director General of Foreign Trade &
Ex – Officio Addl. Secretary to the Government of India

(Issued from F.No. M-5012/300/2002/PC-2[A]/Part-IV)/E-6708)